

F. No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.11.2024

**ORDER NO. 147 of 2024**

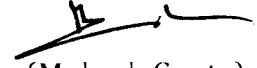
Hon'ble President is pleased to partially modify the roster order no. 137 of 2024 for **CESTAT, New Delhi** on **11.11.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 11.11.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,



(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar